

## Annexure-5

Name of Corporate Debtor : LML LIMITED

Date of commencement of liquidation: 23.03.2018

List of stakeholders as on: 31.12.2020

## List of operational creditors (Government Dues)

Amount (in Rs.)

Sl. No.	Name of creditor	Identification No.	Detail of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of Claimed Admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	VAT DEPARTMENT	O-369	02-07-2018	70,83,27,670	70,83,27,670	Commercial Tax	-	No	-	92.19%	-	-	-			
2	TDS DEPARTMENT	O-370	24-07-2018	22,55,00,808	93,390	TDS	-	No	-	0.01%	-	-	22,54,07,418	22,55,00,808		
3	COMMERCIAL TAXES (KARNATAKA)	O-372	20-08-2018	1,44,73,393	1,44,73,393	Commercial Tax	-	No	-	1.88%	-	-	-			
4	INCOME TAX DEPARTMENT	O-373	28-09-2018	4,54,20,152	4,54,20,152	Income Tax	-	No	-	5.91%	-	-	-	4,54,20,152		
<b>Total</b>				<b>99,37,22,023</b>	<b>76,83,14,605</b>	-	-	-	-	<b>100%</b>	-	-	<b>22,54,07,418</b>	<b>27,09,20,960</b>	-	